

1	2	3
Madhya Pradesh	1430	6210
Maharashtra	2463	7386
Manipur	2741	8842
Meghalaya	4496	11792
Mizoram	4862	9099
Nagaland	3590	10048
Odisha	1062	4976
Punjab	4960	18059
Rajasthan	1498	7350
Sikkim	3258	6798
Tamil Nadu	2072	6980
Telangana	-	6311
Tripura	1742	5429
Uttarakhand	3351	4701
Uttar Pradesh	1633	4923
West Bengal	2079	3980
Group of UTs	3235	8568
ALL-INDIA	2115	6426

Notes: (i) For SAS 2013: Income includes salary/wages, net receipt from cultivation, net receipt from farming of animals and net receipt from non-farm business.

(ii) For SAS 2003: Income is excluding income from non-economic activities such as interest, dividend, etc.

Source: National Sample Survey Office.

Welfare schemes for landless farmers

2216. SHRI K. SOMAPRASAD: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether there is any data pertaining to the number and details of landless farmers and farm workers, if so, the details thereof; and

(b) whether there is any scheme for the rehabilitation and welfare of the farm workers and landless farmers, if so, the details thereof?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) No specific census/survey of landless farmers has been conducted, and as such, the exact number of landless farmers and farm workers in the country is not available. However, State-wise number of wholly leased-in operational holdings as per Agriculture Census 2010-11 is given in the Statement (*See* below).

(b) Government is providing guaranteed employment under the Mahatma Gandhi National Rural Employment Guarantee Act and implementing other developmental programmes to benefit rural people, including farm workers by supplementing their income.

Moreover, there are various welfare schemes/programmes being implemented by the Government which, among others, aim to benefit landless farmers and agricultural labourers. These include Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (PMJAY), Atal Pension Yojana (APY), Indira Gandhi National Old Age Pension Scheme (IGNOAPS), Pradhan Mantri Suraksha Bima Yojana (PMSBY), Integrated Programme of Older Persons (IPOP) and Rashtriya Vayoshri Yojana (RVY).

Statement

*State-wise No. of wholly leased-in operational holdings
as per agriculture Census 2010-11*

Sl. No.	States/UTs	Number of wholly leased-in operational holdings ('00 Units)
1	2	3
1.	Andhra Pradesh	328
2.	Arunachal Pradesh	0
3.	Assam	4
4.	Bihar	22
5.	Chhattisgarh	9
6.	Goa	59
7.	Gujarat	0
8.	Haryana	Negligible
9.	Himachal Pradesh	14
10.	Jammu and Kashmir	6

1	2	3
11.	Jharkhand	7
12.	Karnataka	0
13.	Kerala	48
14.	Madhya Pradesh	104
15.	Maharashtra	Negligible
16.	Manipur	50
17.	Meghalaya	0
18.	Mizoram	0
19.	Nagaland	3
20.	Odisha	2193
21.	Punjab	19
22.	Rajasthan	65
23.	Sikkim	9
24.	Tamil Nadu	120
25.	Telangana	State created in 2014
26.	Tripura	14
27.	Uttar Pradesh	3036
28.	Uttarakhand	3
29.	West Bengal	1124
30.	Andaman and Nicobar Islands	Negligible
31.	Chandigarh	0
32.	Dadra and Nagar Haveli	0
33.	Daman and Diu	0
34.	Delhi	0
35.	Lakshadweep	0
36.	Puducherry	2
ALL INDIA		7239*

*Total may not tally due to rounding off.

Source: Agriculture Census 2010-11, Ministry of Agriculture and Farmers Welfare.